

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/602/(IB)/2017  
NAME OF THE PETITIONER(S) : BKL STEELS PVT LTD  
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD  
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

S. Ravi

Counsel for Applicant/  
Operational Creditor.

S. Ravi

M. L. GANESH,

Counsel for CBI, SBI

M. L. Ganesh

R. Subramanian

Counsel for  
IDP & CD

R. Subramanian

**ORDER**

Counsel for the Applicant present and filed an Application under section 9 being the Operational Creditor against M/s. Ashok Magnetics Ltd. It is on record that this Bench has already initiated Corporate Insolvency Resolution process against the Corporate Debtor and moratorium was declared and IRP has also been appointed. In view of this, the Applicant is directed to file the claim, if any, before the IRP. Accordingly, the Application stands **disposed of**.

-sd-

MEMBER (TECHNICAL)  
ghk

-sd-

MEMBER (JUDICIAL)